

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.64 of 2015 &  
IA Nos. 92, 121 & 131 of 2015**

**Dated : 25<sup>th</sup> Aug , 2015**

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I J Kapoor, Technical Member**

**In the matter of:**

**M/s. Western Electricity Supply Company of Orissa Ltd & Ors .... Appellant(s)  
Versus  
Ortissa Electricity Regulatory Commission & Ors .... Respondent(s)**

Counsel for the Appellant (s) :Mr. Buddy A Ranganadhan  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent (s) :Mr. Rutwik Panda  
Mr. P C Sen  
Ms. Anshu Malik for R-1  
  
Mr. R.K. Mehta  
Mr. Antaryami Upadhyay  
Mr. Abhishek Upadhyay for R.2

**ORDER**

Learned counsel for the respondents seek three weeks time to file reply. They may file the same on or before 15.09.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 29.09.2015 after serving copy on the other side.

List the matter on **30.09.2015**.

**( I. J Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

TS/H CJ